

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/22/2016

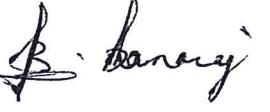
NAME OF THE PETITIONER(S) : Anand P. Fredrick

NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others

UNDER SECTION : 397/398

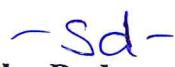
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION FOR WHOM

1.	B. MANIMARAN	Advocate for R1, R3 to R5	
2.	B. Dhanaraj	—	

ORDER

Counsel for petitioner present. Counsel for R1, R3 to R5 present. Both the counsel prayed time for making submissions in relation to suggesting the name of escrow agent. Time extended at request. Put up on 17.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc